

ITEM NO.2

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 445/2021

KALLOO

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 68905/2024 - EXEMPTION FROM FILING O.T., IA No. 134249/2022 - EXEMPTION FROM FILING O.T. & IA No. 68904/2024 - GRANT OF BAIL)

Date : 12-07-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Mr. Abhishek Atrey, AOR
Ms. Ambika Atrey, Adv.
Ms. Jyoti Verma, Adv.
Ms. Vidyottma Jha, Adv.

For Respondent(s) Mr. Vikas Bansal, Adv.
Mr. Rajat Singh, AOR
Mr. Vipin Bihari Singh, Adv.
Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the appellant.

IA No. 68904/2024 is dismissed.

(NIRMALA NEGI)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)